

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 2798/2020 NTPC LTD.

(SIMHADRI PROJECT)

Appellant(s)

VERSUS

RAJIV CHAKRABORTY

Respondent(s)

(IA No.67341/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.67343/2020-EXEMPTION FROM FILING AFFIDAVIT and IA No.67345/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 67343/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 67341/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 67345/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

C.A. No. 2809/2020 (XVII)

(IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 68588/2020

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 68589/2020

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 68591/2020

IA No. 68589/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 68588/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 68591/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 2832/2020 (XVII)

(IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 70282/2020

IA No. 70282/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. No. 2810/2020 (XVII)

(IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 68668/2020

IA No. 68668/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. No. 2813/2020 (XVII)

(IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 68912/2020

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 68913/2020

FOR PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS ON IA 68914/2020

IA No. 68913/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 68912/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 68914/2020 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS)
Date : 11-08-2020 These matters were called on for hearing
today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE KRISHNA MURARI

For Appellant(s) Mr. Tushar Mehta, Solicitor General
Mr. Adarsh Tripathi, Adv.
Mr. Anish Gupta, Adv.
Mr. Nikhil Kandpal, Adv.
Mr. Gaurav Srivastava, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R Issue

notice, returnable in four weeks.

There shall be stay of CIRP proceedings until further orders.

List the matter in the month of September, 2020.

(JAYANT KUMAR ARORA)
COURT MASTER

(JAGDISH CHANDER)
ASSISTANT REGISTRAR